

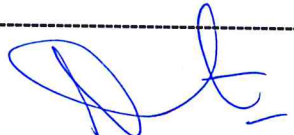

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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/14	TP 7/17	Hearing	433( e) /433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
15	NITIN PRASAD & BHAVANI KUMAR KING & PARTRIDGE 9880050136	RESPONDENT	
	TAHURA ANZAR SREEVATSA ASSOCIATES	PETITIONER	

Counsel for petitioner is present. M/s. King & Patridge, Advocates have filed vakalat for respondents. He has also filed objections on behalf of respondents.

For hearing, list it on 22.09.2017.

  
MEMBER (J)

  
MEMBER (T)